

LOK SABHA DEBATES

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Friday, December 6, 1996/Agrahayana 15,
1918 (Saka)

(The Lok Sabha met at One Minute past
Eleven of the Clock)

[MR. DEPUTY SPEAKER in the Chair]

[English]

(Interruptions)

SHRI BASU DEB ACHARIA (Bankura) : Mr. Deputy-Speaker, Sir, today is the 6th of December. On this day, in 1992, the Babri Masjid was demolished by the BJP. This day is a black day in the history of India. In future such incidents should never take place... (Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.
(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down.
There is an Obituary Reference.

11.06 hrs.

OBITUARY REFERENCE

MR. DEPUTY-SPEAKER : Hon. Members, I have to inform the House with a deep sense of sorrow of the passing away of one of our former colleagues, Shri K.J. Abbasi.

Shri K.J. Abbasi was a Member of Seventh and Eighth Lok Sabha representing Domariaganj Parliamentary constituency of Uttar Pradesh during 1980-89.

Earlier he had been the Member of Uttar Pradesh Legislative Assembly during 1962-67, 1969-74 and also served as a Minister in the State Government during 1971-74.

A versatile personality, Shri Abbasi was a veteran freedom fighter, agriculturist, lawyer and a political and social worker. He actively participated in the freedom movement and suffered imprisonment for several years.

A widely travelled person, Shri Abbasi attended the World Peace Conference in Berlin during 1969. He was a delegate of Government of India to Saudi Arabia during 1982.

Shri Abbasi passed away on 7th November, 1996 at Lucknow at the age of 84 years

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

* Not Recorded.

The House my stand in silence for a short while as a mark of respect to the deceased.

11.08 hrs.

The Members then stood in silence for a short while.

MR. DEPUTY-SPEAKER : Now, Question No. 221.
(Interruptions)

SHRI P.R. DASMUNSI (Howrah) : Mr. Deputy-Speaker, Sir, today is a most significant day ... (Interruptions)*

MR. DEPUTY-SPEAKER : Nothing will go on record.
(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. I will allow you to raise this issue during the Zero Hour.
(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.
(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record. I have already told you that nothing would go on record.
(Interruptions)*

MR. DEPUTY-SPEAKER : Nothing will go on record. Please sit down. I will respect your sentiments. I will allow all of you during Zero Hour. Let us take up Question Hour. Please do not waste the time of the House.

(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

11.13 hrs.

At this stage, Shri E. Ahamed and some other hon. Members came and stood on the floor near the Table.

(Interruptions)*

MR. DEPUTY-SPEAKER : Please take your seats.
(Interruptions)

11.14 hrs.

At this stage, Shri E. Ahamed and some other hon. Members went back to their seats.

(Interruptions)

MR. DEPUTY-SPEAKER : Shri P.C. Chacko, no paper should be displayed. Please put it down.

(Interruptions)

MR. DEPUTY-SPEAKER : Do not display any paper. Put them down.

(Interruptions)

* Not Recorded.